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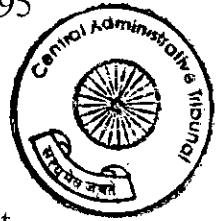
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

MA No. 647/2013 in CP No.22/2012 in OA No.556/1995
Date of Order : 20.09.2013

Between:

The General Manager, Ordnance Factory,
Yeddumailaram-502 205, Medak District,
Andhra Pradesh

.....Applicant/Respondent



AND

R.Ramu S/o Damodar, aged about 48 years,
Unemployee, R/o H.No.22/A, Subba Rao Colony,
Picket, Secunderabad.Respondent/Applicant

Counsel for the Applicant : Mr.G.Jayaprakash Babu, Sr.CGSC
Counsel for the Respondent : Mr.N.Ramesh

CORAM :

HON'BLE Mr. JUSTICE P.SWAROOP REDDY, JUDICIAL MEMBER
HON'BLE MR.P.K.BASU, ADMINISTRATIVE MEMBER.

(Oral Order per Hon'ble Mr. Justice P.Swaroop Reddy, Member (J))

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Compliance report and the material with regard to the same viz., letter
No.07/034/LB/OFFPM dated 10.09.2013 and letter No.15/1011/LELGA/
OFMK/VLC/2013 dated 13.09.2013 are filed. Hence MA No.647/2013 and
CP No.22/2012 are closed. No order as to costs.

प्रमाणित प्रत

CERTIFIED TRUE COPY

केस संख्या

CASE NUMBER MA 647/13 CP 22/12 OA 556/95

निर्णय का तारीख

DATE OF JUDGEMENT 10.9.13

प्रति संचित किया गया दिन

COPY MADE READY ON 26.9.13

V. S. Chandra Bose
Section Officer / Court Officer
केस संख्या प्रमाणित प्रत अधिकारी
Central Administrative Tribunal
हैदराबाद न्यायपीठ/Hyderabad Bench